THE HIGH COURT OF MEGHALAYA: **SHILLONG**

NOTICE

NO.HCM.III/166/2019-Judl./Part-I/531

Dated Shillong, the 1st April, 2025

In partial modification of previous Notice issued vide No. HCM.III/166/2019-Judl./Part-I/530 dated 27.03.2025, it is hereby notified for the information of all concerned that on 2nd April, 2025, DIVISION BENCH-I comprising Hon'ble the Chief Justice and Hon'ble Mr. Justice W. Diengdoh shall sit together at 2:00 PM and take up matters from Their Lordships' own list and determination.

Further, on the above mentioned date, after DIVISION BENCH-I is over, Hon'ble the Chief Justice will sit singly and take up matters from His Lordship's own list and determination.

. By Order,

JOINT REGISTRAR (LISTING) Dated Shillong, the 1st April, 2025

Memo NO.HCM.III/166/2019-Judl./Part-I/531-A

- Copy to: -
 - 1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
 - 2. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
 - 3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
 - 4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
 - The P.S. to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
 - 6. The P.A. to Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
 - 7. The Registrar (Judicial Service) –cum- CPC, High Court of Meghalaya, Shillong for favour of kind information.
 - 8. The Deputy Solicitor General/ Central Government Counsel, High Court of Meghalaya. Shillong for favour of kind information.
 - The President/ Secretary, High Court Bar Association, Shillong for favour of kind information.
 - 10. All Court Masters/Court officers concerned for information and necessary action.
 - 11. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
 - 12. Notice Board.
 - 13. Office File.